

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1927(KB)2019
IA(I.B.C)/512(KB)2024,
IA(I.B.C)/226(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS DAMANI INFRACON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Sunita Kabi, Adv. : For Financial Creditor
Mr. R. C. Prusti, Adv.

Mr. Patita Paban Bishwal, Adv. : For Suspended Board of Directors

Mr. Rahul Auddy, Adv. : For RP
Mr. Aditya Gooptu, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **28/08/2024**.

**Satyajit Roy
(Court Officer)**